

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. **Shri Bhanu Bhushan, Member**
2. **Shri R. Krishnamoorthy, Member**

Petition No.31/2004

In the matter of

Grant of licence for inter-state trading in electricity to Global Energy Limited (GEL)

And in the matter of

Global Energy Limited, Mumbai

...Applicant

ORDER

The applicant filed an appeal before the Appellate Tribunal against the Commission's order dated 28.8.2006 by which the application made for grant of licence for inter-State trading in Electricity was dismissed. The Appellate Tribunal by its judgment dated 7.6.2007 has remitted the matter to the Commission for fresh consideration on the question whether grant of licence to the applicant is likely to adversely affect the interest of the electricity sector or the consumer in view of the involvement of the applicant in the legal proceedings. The Appellate Tribunal has further held as under:

“53. It will also be open to the CERC to consider the application of the appellant in the light of the other relevant provisions of the Regulations including clause (f) of Regulation 6A. The appellant shall be heard by the Commission on the aforesaid questions before passing the order.”

2. The applicant has filed an affidavit for early hearing of its application, in view of Appellate Tribunal's judgment dated 7.6.2007. From the affidavit it appears that Shri

N.S. Pathania is presently the Managing Director of the applicant. Therefore, before the application is fixed for hearing in compliance with the directions of the Appellate Tribunal, the applicant is directed to furnish afresh the details as per Form-I specified under the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Trading Licence and other related matters) (Amendment) Regulations, 2006 notified in the Gazette of India on 13.4.2006. The applicant shall also furnish the present status of all the cases involving it or its Directors, promoters, associates, etc.

3. The office shall process the present application for further proceedings on receipt of the above information.

**Sd/-
(R. KRISHNAMOORTHY)
MEMBER**

**Sd/-
(BHANU BHUSHAN)
MEMBER**

New Delhi dated the 15th June, 2007